

Filing no. - 8275/2020 (Cr.M.P.)

Bachu Yadav @ Sanjay Yadav & Anr.

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. Sreenu Garapati

Defects

9. (i) Para 1 statement may be properly formulated by giving details like case no., Hon'ble Justice Name, date of order etc.

(ii) Duly certified typed copies may be filed for annexure 1 pages.